

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RUNEECHA TEXTILES LIMITED

1.	Name of Corporate Debtor	Runeecha Textiles Limited
2.	Date of incorporation of Corporate Debtor	03.01.1986
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, National Capital Territory of Delhi and Haryana.
4.	Corporate Identity Number of Corporate Debtor	L99999DL1986PLC307282
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	144, III Floor, Taimoor Nagar, New Delhi-110025
6.	Date of Closure of Insolvency Resolution Process	27th April, 2019
7.	Liquidation Commencement Date of Corporate Debtor	3rd January, 2020 (Order dated 3rd Jan 2020 was available on 6th January 2020)
8.	Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Mr. Navneet Kumar Gupta, IBBI/IPA-001/IP-P00001/2016-2017/10009 navneetkgupta@gmail.com 361, Sunview, Pocket-4, Sector 11, Dwarka New Delhi-110075, E-mail for Correspondence: runeecha.cirp@gmail.com
9.	Last Date for Submission of Claims	05th February, 2020 (i.e. 30 Days from the Date of availability of the Order)

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Principal Bench, New Delhi** has ordered the commencement of liquidation of the **Runeecha Textiles Limited** vide order dated **03rd January, 2020**, (which was available on website of the NCLT on **6th January 2020**) under section 33 of the Code.

The stakeholders of **Runeecha Textiles Limited** are hereby called upon to submit a proof of their claims, on or before **05th February, 2020** to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 07th January 2020

Place: New Delhi

Name and Signature of the Liquidator:
Navneet Kumar Gupta